

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION No. 2392
TO BE ANSWERED ON 14TH DECEMBER, 2015

Upgradation of Vocational Training Centres

2392. SHRI B.V. NAIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has fixed a social framework to curb commercialisation of community colleges by private educational institutions in the country;
- (b) if so, the details thereof;
- (c) whether the mode of certain basic fee structure has been adopted according to the free fixation rules of community colleges and skill developing vocational centres, if so, whether the upgradation of Government Technical and Vocational Training Centres would get top priority in the agenda of the Government; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): While there is no prescribed social framework, as per the information furnished by University Grants Commission (UGC) and All India Council for Technical Education (AICTE), both the organizations are implementing the Community College Scheme through the Government & Aided Colleges and Polytechnics respectively which are offering need based National Skills Qualifications Framework (NSQF) compliant skill oriented vocational courses.

(c) & (d): The fee structures under Community College Scheme are decided by the respective Universities and Colleges. In respect of Polytechnics, the concerned State/UT Government decides the fee structures.
